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O.A. 407/90

5.5.1995

Hon'ble Mr. V.K.Seth, A.M.

Hon'ble Mr. D.C.Verma, J.M.

None for the parties.

No. C.A. has been filed despite ample opportunity. A perusal of record also shows that on the past several occasions nobody has put appearance on behalf of the applicants.

*1/6/90*

The O.A. is dismissed in default of the applicant.

K.N.

*L*  
J.M.

*W.L.*  
A.M.